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RAJYA SABHA

Thursday, the 24th January, 1963/the 4th Magha, 1884 (Saka)

The House met at eleven of the clock, Mr. CHAIRMAN in the Chair.

ORAL ANSWERS TO QUESTIONS

INEL OF LEFT-OVERS OF ASSISTANT SUPERINTENDENTS (R.T.E.) EXAMINATIONS

*457. SHRI M. P. BHARGAVA: Will the Minister of Home Affairs be pleased to refer to the answer given o Starred Question No. 338 in the Rajya Sabha on the 22nd November, 1962 and state:

- (a) whether the details for the formation of the Panel of left-overs of the Assistant Superintendent's Examinations held in 1959 R.T.E.) ad 1960 have since been finalised in consultation with the Union Public Service Commission; and
 - (b) if so, what are those details?

THE DEPUTY MINISTER IN THE HOME **AFFAIRS** IINISTRY OF CHANDRA-SHRIMATI MARAGATHAM SEKHAR): (a) and (b) It has now peen decided that list of left-overs of hese examinations to be included in he Select List for the Section Officers' Frade should be prepared in consulation with the Union Public Service Commission in batches every year, to he extent of requirements during the ive year period specified in the Rules.

SHRI M. P. BHARGAVA: May I cnow, Sir. why the whole list on the pasis of 45 per cent. marks obtained was not been made known and the andidates allowed to take hance in the five years prescribed or the purpose?

MARAGATHAM SHRIMATI CHANDRASEKHAR: Sir, the names vill be announced each year to the extent of requirements and demands.

So, there will be no purpose served if the whole list is made known.

पिछडे वर्गों की ब्याख्या के लिये ग्रायिक कसीटी

*४५८. श्री कृष्ण चन्द्र : क्या गह-कार्य मंत्री ७ भ्रगस्त १६६२ को राज्य सभा में श्रतारांकित प्रश्न संख्या ५४ के दिये गये उत्तर को देखेंगे श्रीर यह बताने की कृपा करेंगे कि सघ राज्य क्षेत्रों में. ग्रन्य पिछड़े वर्गों की व्याख्या के लिये भ्राधिक कसौटी श्रपनाने सम्बन्धी प्रस्ताव की मख्य बातें क्या

+[ECONOMIC CRITERION FOR DEFINING BACKWARD CLASSES

*458. Shri KRISHNA CHANDRA: Will the Minister of Home Affairs be pleased to refer to the answer given to Unstarred Question No. 84 in the Rajya Sabha on the 7th August. 1962 and state what are the salient features of the proposal to adopt economic criterion for defining Backward Classes' in the Territories?]

†[THE DEPUTY MINISTER IN THE MINISTRY OF HOME **AFFAIRS** MARAGATHAM (SHRIMATI CHANDRA-SEKHAR): The matter is under active consideration of the Government and final decision will be taken soon.

🖆 गृह-कार्य मन्त्रालय में उपमन्त्री (श्रीमती भरगतम चन्द्र शेखर) : मामला सरकार के विचाराधीन है और शीघ्र ही निणंय किया जाएगा।]

SHRI B. D. KHOBARAGADE: May I know, Sir, how long it will take the Government to arrive at a final decision?

SHRIMATI MARAGATHAM CHANDRASEKHAR: It would not take long, Sir.

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^{†[]} English translation.

^{‡[]} Hindi translation.

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SHRI N. SRI RAMA REDDY: May I know if, with regard to the determination of these Backward Classes, each State, apart from the Union Territories, has been following different standard, with the result that there is a great deal of confusion in the country at the present moment?

Oral Answers

SHRIMATI MARAGATHAM CHANDRASEKHAR: Sir, we have written to the Union Territories to follow a standard pattern, and it will be followed in the States also.

SHRI N. SRI RAMA REDDY: May I know whether it is recommended that the same standard be applied to the States also?

SHRIMATI MARAGATHAM CHANDRASEKHAR: Yes. Sir: It will also be applied.

SHRI A. D. MANI: The hon, Minister just now said that the matter is under consideration. Is it the proposal of the Government to consult the State Governments or sociologists on this matter to find out what exactly is backwardness?

SHRIMATI MARAGATHAM CHAN-DRASEKHAR: Sir, all these things at the considered first Chief Ministers' Conference and later at the meeting of the Ministers in charge of Backward Classes.

SHRI K. SANTHANAM: May know, Sir, if it is not easier to define 'non-backward classes', in view of the fact that 90 per cent. of the people in India are backward?

(No reply)

S. AVINASHILINGAM CHETTIAR: May I know whether it is a fact that they are trying to evolve a uniform definition of 'economic backwardness' throughout India in consultation with the State Governments or is it going to be a unilateral decision of the Government of India?

SHRI LAL BAHADUR: It cannot be a unilateral decision. Naturally, it is a matter which has to be dealt with by the State Governments. Whatever we do, we would like to do in full consultation with them. Secondly, Sir, there might be slight deviations here and there in each State as the situation demands in that particular State.

SHRI B. D. KHOBARAGADE: May I know whether the Government have consulted any voluntary organisations who are interested in the welfare of backward communities and, if so, whether the Government have taken into consideration their views?

SHRIMATI MARAGATHAM CHAN-DRASEKHAR: I do not think there is any need to consult any voluntary organisations in order to decide the economic criterion.

SHRI JAI NARAIN VYAS: Sir. members of the same class who live in a particular area are well-to-do people while members of the same class who live in backward areas are very backward. Will the Government take the backwardness of the area into consideration when they decide this question?

SHRIMATI MARAGATHAM CHAN-DRASEKHAR: Sir, whether people are living in the backward areas or in the forward areas the economic criterion will be the guiding factor.

RAJKUMARI AMRIT KAUR: May I ask whether minorities will be taken into consideration when the economic criterion of Backward Classes is considered?

SHRIMATI MARAGATHAM CHAN-DRASEKHAR: Sir Backward Classes include all those who are economically backward and who are not economically forward.

SHRI B. D. KHOBARAGADE: May I know what facilities would be available to these economically backwardpeople, Sir, once the list has been finalised?

Oral Answers

MARAGATHAM SHRIMATI CHANDRASEKHAR: Yes, Sir, the facilities that already existing are (a) grant of post-Matric scholarship and (b) grant of educational facilities at the pre-Matric stages, and to a limited extent there are schemes of economic uplift and housing for nomadic, seminomadic and denotified tribes.

स्कलों में रूसी एटलम का उपयोग

*४५६. श्री विमनकुमार मन्नालालजी चौरड़िया : क्या शिक्षा मंत्री यह बताने की कपा करेंग कि:

- (क) दिनांक १५ नवम्बर, १९६२ के "नवभारत टाइम्स" के प्रथम पष्ठ पर "हसी एटलस जब्त" शीर्षक से छपे समाचार में जिस एटलस का उल्लेख किया गया है. वह दिल्ली के किन-किन स्कूलों श्रौर कक्षाश्रों में उपयोग में लाया जा रहा था ;
- (ख) इस एटलस को उपयोग में लाने की सिफारिश किन लोगों ने की थी; स्रौर
- (ग) दिल्ली में इस एटलस के विकेता कौन-कौन थे ?

† [USE OF THE RUSSIAN ATLAS IN THE Schools

- *459. SHRI V. M. CHORDIA: Will the Minister of Education be pleased to state:
- (a) the names of the schools and the classes in which the atlas referred to in the news-item published on the first page of the "Navbharat Times", dated 15th November, 1962 under the caption "Rusi Atlas Zabt" (Russian Atlas Proscribed) was in use in Delhi;

- (b) the names of the persons who recommended the use of the and
- (c) the names of the sellers of the atlas in Delhi?1

शिक्षा मन्त्री (डा॰ कालु लाल श्रीमाली)

(क) से (ग) दिल्ली शिक्षा विभाग ने ऐसी कोई एटलस न तो निर्घारित ही की थी ग्रौर न ही उसकी सिफारिश की थी। सरकार को इस बात की जानकारी नहीं है कि किन दिल्ली के स्कूलों में यह एटलस प्रयोग में लाई जा रही थी। फिर भी, इस एटलस के विकेताग्रों तथा स्कुलों जिनमें यह एटलस प्रयोग में लाई जा रही थी, के विषय में जांच की जा रही है।

†[THE MINISTER OF EDUCATION (Dr. K. L. SHRIMALI): (a) to (c) No such atlas was prescribed or recommended by the Delhi Education Department. The Government is not aware of any school in Delhi using this atlas. However, enquiries about the sellers of this atlas and the schools using it in Delhi are being made.]

श्री विमलकुमार मन्नालालजी चौर-ड़िया : क्या श्रीमान् यह बतलायेंगे कि १५ नवम्बर, १६६२ को यह समाचार प्रकाशित हुआ था भौर अभी तक इसकी जांच नहीं हो सकी, इसका क्या कारण है ?

Dr. K. L. SHRIMALI: Well, Sir, as far as the Government are concerned, they have already taken the necessary action. This atlas has been proscribed under the Act and the police officers are entitled to seize its copies wherever they are available. Now, we do not know whether this atlas is being used in any school or in any school library. Necessary enquiries are being made and if it is found that they are being used, they will be taken away from the institutions.

श्री विमलकुमार मन्नालालजी चीर-ड़िया : क्या श्रीमान् यह बतलायेंगे कि कौन